

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.218 – IA 684 of 2022
Item No.219 – IA 688 of 2022
In
CP(IB) 430 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited
V/s
Dhorajia Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 17/02/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : CA, Mr. Kiran Shah.
For the Respondent : Adv., Ms. Prutha Bhavsar for Ms. Natasha Shah, Adv.

ORDER

IA 684 of 2022, IA 688 of 2022

Liquidator in person appears and states that reply has been received and he needs time to file rejoinder. Rejoinder to be filed within two weeks with a copy to the other side.

List for hearing on 31.03.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**